

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 147 of 2012**

**Dated: 8<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Company Limited** **....Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission** **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Apoorva Misra

Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Ravin Dubey for R.1

**ORDER**

At the request of the learned counsel for the parties, post the matter for further hearing on **11.03.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/vs**